

## Annexure-2

Name of Corporate Debtor : Alliance Lumiere Limited

Date of commencement of liquidation: 24.02.2020

List of stakeholders as on: 18.03.2020

## List of operational creditors (Government Dues)

Amount (in Rs.)

Sl. No.	Name of creditor	Identification No.	Detail of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of Claimed Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Office of the Income Tax Officer, Delhi*	6	19-03-2020	4,57,20,396	4,57,20,396	Income Tax				100.00%						
<b>Total</b>				<b>4,57,20,396</b>	<b>4,57,20,396</b>					<b>100%</b>						

Note

\*The amount admitted on provisional basis. The Corporate Debtor has filed appeal with CIT(A) against the assessment order. The amount may change depending upon the outcome of appeal.